

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

IN THE MATTER OF : M/s. The Jeypore Sugar Company Ltd

PETITION NUMBER : CP(IB)/1307(CHE)2018

APPLICATION NUMBER : a) IA(IBC)/635CHE)2024
b) IA(IBC)/560CHE)2024
c) IA(IBC)/232(CHE)2022

J. MANIVARAN

COUNSEL FOR THE
LIQUIDATOR

S: HARI KARTHIK

LIQUIDATOR

Varun Srinivasan

counsel for the
Petitioner.





COMMON ORDER

2. a. IA(IBC)/635(CHE)2024 IN CP(IB)/1307(CHE)2018

Ld. Counsel Mr.Varun Srinivasan for the Applicant.

Ld. Counsel Mr.J.Manivannan for the Respondent.

This is an application seeking relief to direct the Respondent/Liquidator to include the Applicants/Secured Financial Creditors as members of Stake Holder Consultation Committee as per regulation 31(A) of IBBI (Liquidation Process Regulations), 2016. Case heard. The parties are directed to submit written submission on the specific issue of inclusion of Applicant as Stakeholder beyond the period specified in the regulation if the Financial Creditor has relinquished the security interest subsequent to the period specified in the regulation within a week.

Case is posted for remaining arguments for **Physical hearing** on **07.06.2024**.

2. b.IA(IBC)/560(CHE)2024 IN CP(IB)/1307(CHE)2018

Ld. Counsel Mr.J.Manivannan appears for the Liquidator.

Ld. Liquidator Mr.S.HariKarthik appears in person.

List the application on **07.06.2024** for **physical hearing**.

2.c. IA(IBC)/232(CHE)2022 IN CP(IB)/1307(CHE)2018

Ld. Counsel Mr.J.Manivannan appears for the Liquidator.

Ld. Liquidator Mr.S.HariKarthik appears in person.

Ld. Counsel Mr.Anand Das appears for the Respondent through Video Conference.

List the application on **07.06.2024** for **physical hearing**.

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RAVICHANDRAN RAMASAMY
Member (Technical)

ss

-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)